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#32 to 37

% 24.01.2011

Present: Mr. Sanjeev Sabharwal, Sr. Standing Counsel for the Revenue/appellant.
Mr. Ajay Vohra with Ms. Somnath Shukla and Mr. Somnath Shukla, Advocates for the assessee/respondent.

(COMMON ORDER)

+ITA Nos.900, 901, 902, 903, 904, 905/2008

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The issue raised in these appeals is covered by the judgment of this Court in the case of **Director of Income Tax Vs. Galileo International Inc. [224 CTR 251]**.

Following that decision, these appeals are dismissed.

Handwritten signature of A.K. Sikri in black ink.

A.K. SIKRI, J.

Handwritten signature of M.L. Mehta in black ink.

M.L. MEHTA, J.

JANUARY 24, 2011

pmc